

## Appendix 2B

### List of Agencies Authorized to issue Certificate of Origin [Preferential]

Sl. No	Name of the Agreement	Authorized Agencies
1	Global System of Trade Preferences (GSTP)	(i) Export Inspection Council (EIC)-for all goods (ii) Marine Products Export Development Authority (MPEDA)-for Marine products (iii) Tobacco Board for Tobacco products (iv) Textile Committee- Textile and made ups
2	India Sri Lanka Free Trade Agreement (ISLFTA)	(i) Export Inspection Council (EIC)-for all goods (ii) Marine Products Export Development Authority (MPEDA)-for Marine products (iii) Textile Committee- Textile and made ups
3	ASEAN-India Free Trade Agreement (ASEAN-India FTA)	(i) Export Inspection Council (EIC)-for all goods (ii) Marine Products Export Development Authority (MPEDA)-for Marine products (iii) Textile Committee- Textile and made ups
4	India-Korea Comprehensive Economic Partnership Agreement (IKCEPA)	(i) Export Inspection Council (EIC)-for all goods (ii) Marine Products Export Development Authority (MPEDA)-for Marine products (iii) Textile Committee- Textile and made ups
5	India-Malaysia Comprehensive Economic Cooperation Agreement (IMCECA)	(i) Export Inspection Council (EIC)-for all goods (ii) Marine Products Export Development Authority (MPEDA)-for Marine products (iii) Textile Committee- Textile and made ups
6	India-Japan Comprehensive Economic Partnership Agreement (IJCEPA)	(i) Export Inspection Council (EIC)-for all goods (ii) Marine Products Export Development Authority (MPEDA)-for Marine products (iii) Textiles Committee –for textiles and made ups
7	India-Afghanistan Preferential Trading Agreement (India Afghanistan PTA)	(i) Export Inspection Council (EIC)-for all goods (ii) Marine Products Export Development Authority (MPEDA) -for Marine products
8	South Asia Free Trade Area (SAFTA)	(i) Export Inspection Council (EIC)-for all goods (ii) Marine Products Export Development Authority (MPEDA)-for Marine products (iii) Textile Committee- Textile and made ups
9	India-Chile Preferential Trading Agreement (India Chile PTA)	(i) Export Inspection Council (EIC)-for all goods (ii) Marine Products Export Development Authority (MPEDA)-for Marine products (iii) Textile Committee- Textile and made ups
10	India-Mercosur Preferential Trading Agreement (India Mercosur PTA)	(i) Export Inspection Council (EIC)-for all goods (ii) Marine Products Export Development Authority (MPEDA)-for Marine products (iii) Textile Committee- Textile and made ups
11	Asia-Pacific Trade Agreement (APTA)	As per Appendix 2D of Handbook of Procedure (Appendices and AayatNiryat Forms) 2015-2020

		(i) Textile Committee- Textile and made ups
12.	SAARC Preferential Trading Arrangement (SAPTA)	As per Appendix 2D of Handbook of Procedure (Appendices and Aayat Niryat Forms) 2015-2020 (i) Textile Committee- Textile and made ups
13.	India-Thailand Early Harvest Scheme	(i) Export Inspection Council (EIC)-for all goods (ii) Marine Products Export Development Authority (MPEDA) -for Marine products
14.	India-Singapore Comprehensive Economic Cooperation Agreement (CECA)	(i) Export Inspection Council (EIC)-for all goods (ii) Marine Products Export Development Authority (MPEDA) -for Marine products (iii) Textile Committee- Textile and made ups
15.	Generalized System of Preferences (GSP) Scheme	As per Appendix 2C of Handbook of Procedure (Appendices and Aayat Niryat Forms) 2015-2020
16.	India-Mauritius Comprehensive Economic Cooperation and Partnership Agreement (CECPA) <sup>i</sup>	<ul style="list-style-type: none"> <li>(i) Export Inspection Council and Export Inspection Agencies –All products</li> <li>(ii) Marine Products Export Development Authority and regional offices –Marine products</li> <li>(iii) Development Commissioner, Handicraft, and regional offices –Handicraft</li> <li>(iv) Spices Board –Spices and Cashew nuts</li> <li>(v) Coir Board –Coir and Coir products</li> <li>(vi) Textile Committee and regional offices – Textiles and Clothing</li> <li>(vii) Central Silk Board and regional offices – Silk products</li> <li>(viii) MEPZ Special Economic Zone –All products manufactured by Units in Kandla and Surat SEZs and EOUs located within the respective jurisdiction.</li> <li>(ix) Kandla Special Economic Zone –All products manufactured by units in Kandla and Surat SEZs and EOUs located within the respective jurisdiction.</li> <li>(x) SEEPZ Special Economic Zone –All products manufactured by Units in SEEPZ SEZ and EOUs located within the respective jurisdiction.</li> <li>(xi) Cochin Special Economic Zone –All products manufactured by units in Cochin SEZ and EOUs located within the respective jurisdiction.</li> <li>(xii) NOIDA Export Processing Zone –All products manufactured by units in Noida SEZ and EOUs located within the respective jurisdiction.</li> <li>(xiii) Visakhapatnam SEZ –All products manufactured by Units in Visakhapatnam SEZ and EOUs located within the respective jurisdiction.</li> </ul>

		<ul style="list-style-type: none"> <li>(xiv) Falta SEZ –All products manufactured by Units in Falta SEZ and EOUs located within the respective jurisdiction.</li> <li>(xv) Directorate General of Foreign Trade and regional offices –All products</li> <li>(xvi) Tobacco Board –Tobacco and tobacco products</li> <li>(xvii) Agricultural and Processed Food Products Export Development Authority (APEDA) – Agricultural products.</li> </ul>
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17.	India - UAE Comprehensive Economic Partnership Agreement (CEPA)	<ul style="list-style-type: none"> <li>(i) Export Inspection Council and Export Inspection Agencies- All products</li> <li>(ii) Marine Products Export Development Authority and regional offices- Marine products</li> <li>(iii) Development Commissioner, Handicraft, and regional offices- - Handicraft</li> <li>(iv) Spices Board- Spices and Cashew nuts</li> <li>(v) Coir Board - Coir and Coir products</li> <li>(vi) Textile Committee and regional offices - Textiles and Clothing</li> <li>(vii) Central Silk Board and regional offices - Silk products</li> <li>(viii) MEPZ special Economic Zone - All products by Units in Madras SEZ and EOUs located within the jurisdiction.</li> <li>(ix) Kandla Special Economic zone - All products manufactured by Units in Kandla and Surat SEZs and EOUs located within the respective jurisdiction.</li> <li>(x) SEEPZ Special Economic Zone - All products manufactured by Units in SEEPZ SEZ and EOUs located within the respective jurisdiction.</li> <li>(xi) Cochin Special Economic Zone - All products manufactured by Units in Cochin SEZ and EOUs located within the respective jurisdiction.</li> <li>(xii) NOIDA Special Economic Zone - All products manufactured by Units in Noida SEZ and EOUs located within the respective jurisdiction.</li> <li>(xiii) Vishakhapatnam Special Economic Zone - All products manufactured by Units in Vishakhapatnam SEZ and EOUs located within the respective jurisdiction</li> <li>(xiv) Falta Special Economic Zone - All products manufactured by Units in Falta SEZ and EOUs located within the respective jurisdiction.</li> <li>(xv) Directorate General of Foreign Trade and regional offices - All products</li> <li>(xvi) Tobacco Board- Tobacco and tobacco products</li> </ul>
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		(xvii) Agricultural and Processed Food Products Export Development Authority (APEDA) - Agricultural Products
18.	India-Australia Economic Cooperation and Trade Agreement (ECTA)	<ul style="list-style-type: none"> <li>(i) Export Inspection Council and Export Inspection Agencies - All products</li> <li>(ii) Marine Products Export Development Authority and regional offices - Marine products</li> <li>(iii) Development Commissioner, Handicraft, and regional offices -Handicraft</li> <li>(iv) Spices Board- Spices and Cashew nuts</li> <li>(v) Coir Board- Coir and Coir products</li> <li>(vi) Textile Committee and regional offices- Textiles and Clothing</li> <li>(vii) Central Silk Board and regional offices-Silk products</li> <li>(viii) MEPZ special Economic Zone - All products by Units in Madras SEZ and EOUs located within the jurisdiction.</li> <li>(ix) Kandla Special Economic zone- All products manufactured by Units in Kandla and Surat SEZs and EOUs located within the respective jurisdiction.</li> <li>(x) SEEPZ Special Economic Zone-All products manufactured by Units in SEEPZ SEZ and EOUs located within the respective jurisdiction.</li> <li>(xi) Cochin Special Economic Zone-All products manufactured by Units in Cochin SEZ and EOUs located within the respective jurisdiction.</li> <li>(xii) NOIDA Special Economic Zone-All products manufactured by Units in Noida SEZ and EOUs located within the respective jurisdiction.</li> <li>(xiii) Vishakhapatnam Special Economic Zone- All products manufactured by Units in Vishakhapatnam SEZ and EOUs located within the respective jurisdiction.</li> <li>(xiv) Falta Special Economic Zone-All products manufactured by Units in Falta SEZ and EOUs located within the respective jurisdiction.</li> <li>(xv) Directorate General of Foreign Trade and regional offices-All products.</li> <li>(xvi) Tobacco Board- Tobacco and tobacco products</li> </ul>

		(xvii) Agricultural and Processed Food Products Export Development Authority (APEDA)- Agricultural Products
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<sup>i</sup> Public Notice No. 05/2015-20 dated 31.03.2021  
Public Notice 05/2015-20 dated 29.04.2022  
Public Notice 44/2015-20 dated 22.12.2022